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C.A.No. 1672 OF 2002
ITEM No.103(MM)

Court No.2

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.1672 of 2002

HARYANA STATE COOP. LAND DEV. BANK

Appellant (s)

VERSUS

NEELAM Respondent (s)
(with office report)

Date : 11/01/2005 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant (s)
Mr. Sanjay R. Hegde, Adv.

For Respondent (s)Mr. Nidhesh Gupta, Adv.
Ms. Minakshi Vij, Adv.

UPON being mentioned by the counsel the Court made the following
O R D E R

Adjourned by four weeks.

(PAWAN KUMAR) (PREM PRAKASH)
COURT MASTER COURT MASTER